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കേരള സർക്കാർ
Government of Kerala
2017



Regn. No. KERBIL/2012/45073
dated 5-9-2012 with RNI
Reg. No. KL/TV(N)/634/2015-17

കേരള ഗസറ്റ് KERALA GAZETTE

ആധികാരികമായി പ്രസിദ്ധപ്പെടുത്തുന്നത്
PUBLISHED BY AUTHORITY

വാല്യം 6 } Vol. VI }	തിരുവനന്തപുരം, ചൊവ്വ	2017 ജൂലൈ 25 25th July 2017	നമ്പർ } No. } 30
	Thiruvananthapuram, Tuesday	1192 കർക്കടകം 9 9th Karkadakam 1192	
		1939 ശ്രാവണം 3 3rd Sravana 1939	

PART IV Private Advertisements and Miscellaneous Notifications

NOTIFICATION

I, Suresh K.D, Kanjiramkkadu House, Muttill P. O., Ambukuthy, Vythiri Taluk, Wayanad District, Pin-673 122, do hereby notify for the information of all concerned authorities and the public that my minor daughter Aparna. K. S whose Community which is wrongly entered in her S. S. L. C. No. R 339726 with Register No. 262023 of March 2016 as Hindu-Thandan is corrected as Hindu-Thiyya vide Certificate No. A1-4285/17 dated 3-4-2017 issued by the Tahsildar Vythiri Taluk.

This correction will come into effect in all records related to her.

Muttill,
10-4-2017.

SURESH K. D

NOTIFICATION

It is hereby notified for the information of all concerned authorities and the public that I, Shamla C, Puthiyaparambil House, Vythiri Post, Vythiri Taluk, Wayanad District, Pin-673 123 holder of duplicate S. S. L. C. No. H576234 with Register No. 158085 of March 2008, have embraced Hindu Religion from Islam-Mappila Community as per Suddhi Certificate No. 5053/2010 dated 27-11-2010 issued by Arya Samaj Secretary, Arya Samaj Mandir Calicut with a new name Aswathi. Hereafter I will be a member of Hindu Religion and will be known by the name Aswathi only and will sign accordingly.

This change will come into effect in all records related to me.

Vythiri,
6-6-2017.

SHAMLA C

NOTIFICATION

It is hereby notified for the information of all concerned authorities and the public that I, Anna lakshmi.V., Vazhayil House. Onivayal, Kalpetta, Vythiri Taluk, Wayanad District, Pin-673 121 holder of S. S. L. C. No. L 575293 with Register No. 450745 of March 2011, in the Senior Secondary School Examination Marks Statement S. No. 0/14 026457 with Roll No. 090058133518 issued by the Director (Evaluation) National Institute of Open Schooling in the Aadhaar Card No. 9569 5389 7577 issued from the Unique Identification Authority of India also known as Annalakshmi in the Ration Card No. 2262066723 dated 29-9-2012 issued by the Taluk Supply Office, Vythiri is one and the same person. I have embraced Christianity from Hindu Nadar Community as per Baptism Certificate S. No. 3/06 No. of the Register II issued by the Parish Priest Sacred Heart Church Kalpetta, Diocese of Calicut with the Name Anna Maria. Hereafter I will be a member of Christian Nadar Community and will be known by the name Anna Maria.

This change will come into effect in all records related to me.

Kalpetta,
25-5-2017.

ANNA LAKSHMI. V.

NOTIFICATION

I, Mercy P, Mannuparambil House, Kalathuvayal Post, Ambalavayal Village, Sulthan Bathery Taluk, Wayanad District, Pin- 673 593, do hereby notify for the information of all concerned authorities and the public that my Community which is wrongly entered as Christian Nadar in my S. S. L. C. No. A 188999 with Register No. 543320 March 2000, is corrected as Christian Latin Catholic vide Certificate No. L Dis./3778/2017/B3, dated 28-4-2017, issued by the Tahsildar Sulthan Bathery Taluk.

This correction will come into effect in all records related to me.

Ambalavayal,
2-5-2017.

MERCY P

NOTIFICATION

It is hereby notified for the information of all concerned authorities and the public that I, Baby. T.V., Thazhathekudi House, Poomala Post, Sulthan Bathery Village, Sulthan Bathery Taluk, Wayanad District, Pin-673 592 holder of S. S. L. C. Book No. A 029745 with Register No. 248938 of March 1979, in the Pre-Degree Examination Certificate Folio No. 49536 with Register No. 83953 dated 2-3-1984 issued by the Controller of Examinations, University of Calicut, in the Bachelor of Commerce Certificate dated 29-11-1989 issued by the Vice-Chancellor, University of Calicut, in the Aadhaar Card No. 8953 9557 4111 issued from Unique Identification Authority of India, in the Permanent Account Number AUIPB5033C issued from Income Tax Department Govt. of India have changed my name as Baby. T. Varghese.

This change will come into effect in all records related to me.

Sulthan Bathery,
8-6-2017.

BABY. T.V.

FORM No. 155

[See rule 329]

(Members' Voluntary Winding-up)

Name of Company : Globe Vyapar India Private Limited

NOTICE CONVENING FINAL MEETING

Notice is hereby given in pursuance of section 497 that a general meeting of the members of the above named company will be held at Room No. 1/662 F, MS Building, Byju Road, Kunnankulam, Thrissur-680 503 on the 1st day of August 2017 at 3 p. m. in the afternoon for the purpose of having an account laid before them showing the manner in which the winding-up has been conducted and the property of the company disposed of and of hearing any explanation that may be given by the liquidator and also of determining by a special resolution of the company, the manner in which the books, accounts and documents of the company and of the liquidator shall be disposed of.

Dated this the 25th day of May 2017.

Kunnankulam.

E A MOHAMMEDKUTTY,
Liquidator.